

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5338

ANSWERED ON:06.09.2011

REFUGEES IN INDIA

Bais Shri Ramesh;Gandhi Shri Feroze Varun;Shukla Shri Balkrishna Khanderao Balu Shukla

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether a large number of refugees from Bangladesh, Nepal, Sri Lanka and Tibet are residing in the country;
- (b) if so, the details thereof, State-wise;
- (c) the details of refugees who returned to their countries during the last three years and the current year, country-wise;
- (d) whether the Government issues documents to enable them including Tibetan refugees to travel abroad;
- (e) if so, the details thereof;
- (f) whether they have a right to education, employment etc. in the country; and
- (g) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (c): The details of such refugees residing in the country are not centrally maintained.

(d) & (e): The refugees can travel abroad after obtaining exit permission from concerned FRROs/FROs. The details of such refugees are not centrally maintained. The Tibetan refugees have facility to travel abroad, and the equivalent of passport for them is the Identity Certificate issued by MEA/Regional Passport Officer. They are however, required to obtain "No Objection to Return to India(NORI)" before leaving. NORI is issued by the concerned FRRO on the recommendation of the Tibetan Administration. Tibetan Refugees (TRs) leaving India without NORI cease to be Tibetan Refugees.

(f) & (g) : They have right to education and to employment in India in Private Sector as available to other foreigners.